CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 898/GT/2025

Subject	:	Petition for determination of 2024-29 tariff for Sipat Super Thermal Power Station Stage-I (3x660 MW).
Petitioner	:	NTPC Limited
Respondents	:	MPPMCL and others.
Date of Hearing	:	**27.10.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri Adarsh Tripathi, Advocate, NTPC Shri Ajitesh Thakur, Advocate, NTPC Shri. Anup Jain, Advocate, MSEDCL Ms. Nishtha Goel, Advocate, MSEDCL Ms. Ashwini Rajan, Advocate, MSEDCL Shri Rajiv Shankar Dvivedi, Advocate, MPPMCL Shri Sushant Sarkar, Advocate, MPPMCL Ms. Sugandha Bhardwaj, Advocate, MPPMCL Ms. Priyanka Parmar, Advocate, MPPMCL Ms. Priya, Advocate, MPPMCL Ms. Snigdha Singh, Advocate, MPPMCL Shri Ravi Sharma, Advocate, CSPDCL Ms. Atulika Ghawana, Advocate, CSPDCL Ms. Ankita Kumari, Advocate, CSPDCL

Record of Proceedings

The matter was called out for a hearing in virtual mode.

2. During the hearing, learned counsel for the Petitioner submitted that, since the pleadings in the matter were complete, the Petition may be reserved for orders. The learned counsel for the Respondent, CSPDCL, sought to make oral submissions.

3. Accordingly, the Commission, after hearing the parties, directed the parties to conclude their respective arguments and oral submissions on the next date of hearing.

4. The Petition shall be listed for hearing on **26.11.2026.**

By order of the Commission

Sd/-
(Vipan Sharma)
Deputy Chief (Legal)